

**MEDIATION CENTRE ,RAJ.HIGH COURT JODHPUR
CAUSE LIST 10.08.2016**

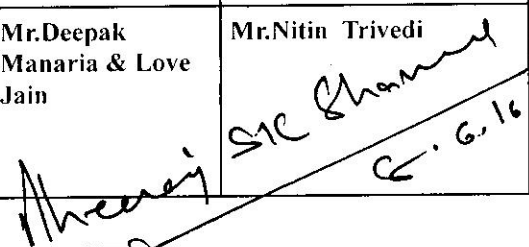
S.NO	NAME OF MEDIATOR'S	TYPE OF CASE & NO.WITH TITLE OF CASE	NAME OF PETITIONER'S ADVOCATE'S	NEME OF RESPONDEN'T ADVOCATE'S
1	Shri J.L.Purohit , Sr.Advocate	S.B.Civil Second Appeal No.199/2011 A/w 194/2004,Devi Singh V/s Gopal Lal	Shri Ram Ratan Nagori,Sr.Adv. & Alkesh Agarwal	Mr.C.P.Soni
2.	Shri Harish Purohit,Advocate	S.B.Civil Misc.tr.Pet.No.07/2016,Smt.Ruchika V/s Kailash Meena	Mr.Sushil Bishnoi	Mr.Deepak Manaria & Love Jain
3.	Dr.Pramila Acharya.Advocte	S.B.Civil Misc.tr.Pet.No.06/2016,Smt.Gopi V/s Vijay Shankar	Mr.Nitin Trivedi	Mr.J.K.Bhaiya
4	Shri Rajendra Dadich , Aadvocate	S.B.Civil Misc.appeal No.923/2010,Pramod Kumar V/s Smt.Chetana	Mr.Rakesh Arora	Mr.B.L.Choudhary

CAUSE LIST 11.08.2016

S.NO	NAME OF MEDIATOR'S	TYPE OF CASE & NO.WITH TITLE OF CASE	NAME OF PETITIONER'S ADVOCATE'S	NEME OF RESPONDEN'T ADVOCATE'S
1	Shri Aksay Dave , Advocate	S.B.Civil First Appeal No.21/2016,Sohan lal & Ors V/s Kailash Chandra	Mr.Sandeep Sarupria	Mr.Dr.Sachin Acharya
2.	Shri Basant Raj Bhandari , Advocate	S.B.Civil Misc.tr.Pet.No.60/2016,Smt.Sunita V/s Pankaj	Mr.Pawan Rakawat	Mr.A.D.Ujjwal

CAUSE LIST 12.08.2016

S.NO	NAME OF MEDIATOR'S	TYPE OF CASE & NO.WITH TITLE OF CASE	NAME OF PETITIONER'S ADVOCATE'S	NEME OF RESPONDEN'T ADVOCATE'S
1	Dr.Prathshtha Dave , Advocate	D.B.Civil Misc.appeal No.195/2016, Smt.Vandana KanwarV/s Mahendra Singh	Mr.Deepak Manaria & Love Jain	Mr.Nitin Trivedi


 उपसचिव
 राज.राज्य विधिक सेवा प्राधिकरण ,
 जोधपुर

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